

## **West Bengal Appropriation (No. 2) Act, 1963**

**11 of 1963**

**[30 March 1963]**

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## **West Bengal Appropriation (No. 2) Act, 1963**

**11 of 1963**

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### PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963;

It is hereby enacted in the Fourteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, of the 26th March, 1963, Part IVA, page 586(d); for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 28th March, 1963; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 29th March, 1963.

### **1. Short title :-**

This Act may be called the West Bengal Appropriation (No. 2) Act,

1963.

**2. Issue of Rupees 6,72,81,567 out of the Consolidated Fund of West Bengal for the year 1962-63 :-**

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees six crores, seventy-two lakhs, eighty-one thousand and five hundred and sixty-seven towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1963, in respect of the services and purposes specified in column 2 of the Schedule.

**3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1963.

**SCHEDULE 1**

SCHEDULE

**SCHEDULE**  
**(See sections 2 and 3)**

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	9-Land Revenue . .		6,000	6,000
3	10-State Excise Duties . .	2,44,000	363	2,44,363
7	14-Stamps	95,000		95,000
8	15-Registration Fees . .	1,48,000	905	1,48,905
9	16-Interest on Debt and other obligations. . .		16,64,000	16,64,000
12	19-General Administration . .	13,27,000	17,000	13,44,000
13	21-Administration of		2,38,000	2,38,000

	Justice . .			
14	22-Jails	2,62,000		2,62,000
15	23-Police	50,05,000	9,561	50,14,561
16	26-Miscellaneous Departments- Fire Services. . .	5,58,950		5,58,950
19	28-Education . .	29,10,000		29,10,000
20	29-Medical	27,92,400	11,600	28,04,000
21	30-Public Health		69,700	69,700
31	39-Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and other backward classes. . .		1,589	1,589
33	44-Irrigation, Navigation, Embankment and Drainage Works (Non-commercial). . .		1,000	1,000
34	50-Public Works	20,00,000	1,78,000	21,78,000
35	53-Ports and Pilotage . .	6,94,900		6,94,900
36	64-Famine Relief . .	2,64,09,000	1,811	2,64,10,811
37	65-Pensions and other Retirement benefits.		8,000	8,000
41	71-Miscellaneous- Contributions	1,70,60,000	5,000	1,70,65,000
42	71-Miscellaneous- Other Miscellaneous Expenditure.		1,12,000	1,12,000
	109-Capital Outlay on Other Works			
	Total-Grant No. 42 . .		1,12,000	1,12,000
43	16-Interest on Debt and other obliga- tions-Expenditure on displaced persons.			
	71-Miscellaneous- Expenditure on displaced persons. . .	9,86,000	11,08,000	20,94,000
	Public Debt-Loans for			

	displaced persons.			
	Total-Grant No. 43 .	9,86,000	11,08,000	20,94,000
45	78-Pre-partition payments . .	3,000		3,000
45A	78A-Expenditure connected with the National Emergency, 1962. . .	33,03,000		33,03,000
47	103-Capital Outlay on Public Works . .		32,000	32,000
49	124-Capital Outlay on Schemes of Government Trading. . .		18,788	18,788
	<b>Grand Total</b>	<b>6,37,98,250</b>	<b>34,83,317</b>	<b>6,72,81,567</b>